

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 29(ND)16
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2017**

NAME OF THE COMPANY: M/s. Sh. Dinkar Dogra V/s. M/s. S.P Contracts Pvt. Ltd. & ors.

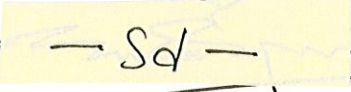
SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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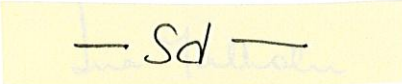
Order

Petitioner in person.

It is submitted that the application filed before the Hon'ble High Court of Delhi seeking leave to pursue the present petition is pending disposal. In view of the same adjournment is prayed for. To come up on 16th October 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]